

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:522
ANSWERED ON:27.02.2013
AADHAAR CARD AS IDENTITY PROOF
Pathak Shri Harin

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government Departments are not accepting Aadhaar Card as a valid document for residence proof, age proof, etc. and insist on proofs such as voter card, ration card, etc.;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken/proposed to be taken in this regard ?

Answer

MINISTER OF STATE FOR PARLIAMNETARY AFFAIRS & PLANNING (SHRI RAJEEV SHUKLA)

(a) to (c) "The acceptance of Aadhaar as a Proof of Identity (PoI) and Proof of Address (PoA) by different Central and State Government Departments is an ongoing process. Amongst others the following have notified Aadhaar as PoI and PoA:

- i. Ministry of Communications and Information Technology has notified that Aadhaar shall be taken as a valid PoI and PoA after confirming identity and address through the Aadhaar authentication procedure for obtaining telephone and mobile connections.
- ii. Ministry of Finance has recognized Aadhaar as an officially valid document as PoI and PoA for opening bank accounts.
- iii. Ministry of Petroleum and Natural Gas has recognized Aadhaar as a valid PoI and PoA for obtaining LPG connections.
- iv. Ministry of Road Transport and Highways has issued necessary instructions for recognition of Aadhaar as PoI and PoA for obtaining driving license and registration of vehicles.
- v. Department of Health and Family Welfare has recognized Aadhaar as PoI and PoA for extending financial assistance to patients below poverty line who are suffering from major life threatening diseases for receiving medical treatment at any of the super specialty Hospitals/Institutions or other Government Hospitals under Rashtriya Arogya Nidhi.
- vi. Ministry of Railways has recognized Aadhaar as a valid PoI for rail travel.
- vii. Election Commission of India has accepted Aadhaar as an alternative PoI and PoA at the time of polls in absence of Election Photo Identity Card.
- viii. Some of the State/UT Governments viz. Sikkim, Tripura, Andhra Pradesh, Jammu & Kashmir, Chandigarh, Nagaland, Haryana, Manipur and Rajasthan have also recognized Aadhaar as one of the PoI and PoA for their various resident centric schemes.

The Government has urged all concerned to adopt Aadhaar".